



DISTRICT LEGAL SERVICES AUTHORITY – COIMBATORE.

**NOTIFICATION FOR THE SELECTION OF
SPECIAL PANEL LAWYERS**

In accordance with the Letter received from Tamil Nadu State Legal Services Authority, Chennai in TNSLSA No.2958/S3/2021 dated:14.07.2021,this authority invites application from Advocates for the Selection of Special Panel Advocates for handling issues/cases belonging to Schedules Caste /Schedule Tribes.

- ❖ No of Advocates to be Selected for Special Panel - 05
- ❖ Last Date for submission of the Application - 26.07.2021
(5.00 pm)
- ❖ List of Eligible Candidate's for Interview will be published in <https://districts.ecourts.gov.in/coimbatore> on 30.07.2021

Important Instruction's

Eligibility: - Advocates who have completed **3 years** of practice are eligible to apply.

Application in Enclosed format along with professional experience certificate issued by the recognized bar with special reference to the type of cases which they may prefer to be entrusted with, shall reach in the address given below through post or in person on or before **5.00 pm of 26.07.2021**.

Postal Address of this Authority:

**The Chairman /Principal District Judge,
District Legal Services Authority,
Coimbatore – 641018.**

Applications received after **26.07.2021 - 5.00 pm** will be summarily rejected. All informations regarding this selection will be published only through <https://districts.ecourts.gov.in/coimbatore> .

-/Sd.xxxx/-

Chairman / Principal District Judge,
District Legal Services Authority,
Coimbatore.

FORMAT

Passport size
Photo
to be affixed

1	Name of the Advocate	
2	Father's Name	
3	Date of birth	
4	Residential communication/ Address	
5	Enrolment No. and date of Enrolment	
6	Office Address and Phone No.	
7	Mobile No.	
8	Number of years Practice (or in Judl. Service and in which court	
9	Field of Practice: Have you specialized in any field of law Civil/Criminal/MCOP/Labour Matters (To be mentioned specifically)	
10	Place and Courts of Practice	
11	Professional experience certificate(issued by the recognised Bar)	
12	Are you involved in any Crl.case/Bar Council proceedings	
13	Other information if any including Legal Aid Work	
14	<i>If already in the Panel</i>	
	(a) Number of cases handled so far as Panel Lawyer	
	(b) Number of cases still pending and their stages	
15	Signature of the Advocate with date	